

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 452(ND)/2017

**CORAM:**

**PRESENT: MR. L. N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2019.**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. JV Strips Ltd. &Ors.**

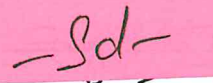
**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

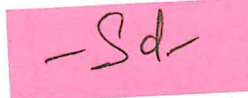
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	<b>Ms. Nazia Parveen, Advocate for Financial Creditor</b>		
		<b>Mr. Shaswat Anand for Liquidator with Mr. Abhishek Parmar</b>		
		<b>Mr. Debashis Nanda, Liquidator</b>		
	<b>For the Respondent:</b>	<b>Mr. Rajib S. Roy, Mr. Abhijit S. Roy, Mr. Aurojyoti Chatterjee and Ms. Jayasree, Advocates</b>		

**ORDER**

CA 960/2019 has been filed by way of progress report by Liquidator. The same is taken on record. The entire file pertaining to this case has not been received from the record room. The Liquidator who is present in Court is directed that no further steps shall be taken till disposal of all applications.

Renotify this case on 22<sup>nd</sup> August, 2019.

  
**(L. N. Gupta)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**